

Secretary, DLSA

Applications of Remand Advocates 1. Sri Kulendu Prasad, 2. Sri Chandra Shekhar Prasad Sinha, 3. Sri Krishna Kumar Verma, 4. Sri Ajay Kumar, 5. Md. Anis Ahmad, 6. Sri Naveen Kumar Nirman, 7. Sri Gautam Prasad Singh and 8. Sri Sanjay Kumar may kindly be perused. The applications of Remand Advocates of Rajmahal 1. Sri Subhankar Sinha, 2. Sri Vikash Kumar, 3. Smt. Kamini Sharma 4. Sri Subodh Kumar Mahato and 5. Sri Subodh Kumar Mishra has been forwarded vide letter no. 188/17 dt. 16.03.17 by the Secretary, SDLSC, Rajmahal. All they have prayed for payment of honorarium in respect of work done as Remand Advocate.

The above noted Remand Advocates have been deputed in different courts at Sahibganj and Rajmahal vide this office order no. 50/2016 dt. 16.08.16 and 57/16 dt. 27.09.16 under the direction bearing letter no. JHALSA/1864 dt. 26.07.16. As per above mentioned letter Rs. 5000/- (five thousand) honorarium may be paid as per the structure laid down for payment to Retainer Advocates.

If approved, permission may kindly be obtained from Ld. Principal District Judge-cum-Chairman, DLSA, Sahibganj. At present Rs. 2,47,730/- is in balance in NALSA fund. Some other payments of PLVs and Panel Lawyer are to be paid if approved the honorarium may be paid from NALSA fund for two month only at the rate of Rs. 5000/- per month and the rest may be paid after receiving of fresh allotment or the amount when it is left after payment of the PLVs and Panel Lawyer/Retainer Lawyers. The payment is as follows;

Sl. No.	Name of Remand Advocates	Name of the Court	Duration of payment	Amount
1	Sri Ajay Kumar	Pr. District & Sessions Judge, Sahibganj	September and October 2016	10,000/-
2	Sri Chandra Shekhar Prasad Sinha	District & Additional Sessions Judge-I, Sahibganj.	Do	Do
3.	Sri Krishna Kumar Verma	C.J.M, Sahibganj	Do	Do
4.	Sri Kulendu Prasad	S.D.J.M, Sahibganj	Do	Do
5.	Md. Anish Ahmad	Court of Sri S.N. Sikdar, J.M. Ist Class, Sahibganj	Do	Do

Contd...

16/03/17

2.

6.	Sri Naveen Kumar Nirwan	R.J.M, Sahibganj	Do	Do
7.	Sri Gautam Kumar Singh	A.C.J.M, Sahibdganj	October and November 2016	Do
8.	Sri Sanjay Kumar	J.J.B, Sahibdganj	October and November 2016	Do
9.	SriSubhankar Sinha	District & Additional Sessions Judge-I, Rajmahal.	September and October 2016	Do
10.	Sri Subodh Kumar Mahato	District & Additional Sessions Judg-III, Rajmahal.	Do	Do
11.	Sri Subod Kumar Mishra	A.C.J.M, Rajmahl.	Do	Do
12.	Smt. Kamini Sharma	S.D.J.M, Rajmahal	Do	Do
13.	Sri VikashKumar	Sri P.K.Goshwai, J.M. Ist Class, Rajmahal.	Do	Do

Submitted

*(Signature)*  
20/6/17

Assistant

Chairman, DLSA

Note of the Assistant, DLSA and the letter bearing no. JHALSA/1864 dt. 26.07.16 may kindly be perused. As per letter Rs. 5000/- (five thousand) honorarium may be paid as per the structure for payment to Retainer Advocates.

If approved, the Remamd Advocates may be paid honorarium for two months from NALSA fund as per table noted above and the honorarium of rest period may be paid from the balance after payment of PLVs and Panel Lawyers who are yet to be paid.

Submitted

*(Signature)* 20-6-17

Secretary

*Payment will be subject to report of courts regarding this presence at the time of second*  
*Yes*  
*21-06-17*  
*21-06-17*

